

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.323
CAA-79(ND)/2020

IN THE MATTER OF:

Oswal Exports Pvt. Ltd. and 2.SKA Holdings Pvt. Ltd. (Earlier SKA Holdingd Ltd.)
... **APPLICANT/PETITIONER**

SECTION

U/s 230-232

Order delivered on 18.01.2023

CORAM:

SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant : Adv. Shankari Mishra for RD
For the OL : Adv. Hemlata Rawat OL

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 27.02.2023.

Sd/-
(Court Officer)